GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS

LOK SABHA
STARRED QUESTION NO. *202
ANSWERED ON 13.02.2026

DEVELOPMENT OF PORTS

*202. SHRI NAVASKANI K:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:
पत्तन,पोत परिवहन और जलमार्ग मंत्री

(a) whether the Union Government is aware that minor ports in Ramanathapuram district, specifically in Pamban and Rameswaram, remain severely underdeveloped despite possessing immense potential for coastal shipping and marine product exports, if so, the details thereof and the reasons for non upgradation of these ports;
(b) whether the Union Government proposes to provide assistance under centrally sponsored scheme being implemented to upgrade these ports to make them of modern standards and economically viable and if so, the details thereof;
(c) whether the Union Government is collaborating with the State Government to prepare any specific, time-bound action plan, if any, to upgrade cargo handling and fishing facilities to tap potential trade with Sri Lanka; and
(d) whether the Government has acknowledged that the lack of infrastructure, such as proper dredging and storage, is causing substantial loss to the fishing industry and hindering regional development, if so, details thereof and the action proposed to be taken by the Union Government in this regard?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS
(SHRI SARBANANDA SONOWAL)

(a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. *202 FOR ANSWER ON 13.02.2026 RAISED BY SHRI NAVASKANI K, REGARDING "DEVELOPMENT OF PORTS"

(a) to (d) The Ports other than Major Ports (OTMP), also known as non-major or minor ports, are under the administrative control of the respective State Governments and development of these ports falls within their jurisdiction. To support and supplement port-led development, the Government of India provides financial assistance under the central sector Sagarmala scheme for projects aligned with its five pillars: port modernization, port connectivity, port-led industrialization, coastal community development, and coastal shipping and inland water transport. The Ministry of Ports, Shipping and Waterways (MoPSW) has sanctioned following 4 projects for funding under Sagarmala scheme in Ramanathapuram district:

i. Fishing harbour at Mookaiyur - project cost of ₹113.90 crore
ii. Fish landing centre at Kunthukal - project cost of ₹ 74.00 crore
iii. Berthing facilities for tourist vessels at Agni Theertham - project cost of ₹ 7.6 crore
iv. Berthing facilities for tourist vessels at VilloondiTheertham - project cost of ₹ 3.7 crore

The proposals received from the Government of Tamil Nadu in respect of dredging at Pamban minor port and construction of passenger terminal at Rameshwaram minor port could not be sanctioned for funding under Sagarmala scheme due to lack of necessary statutory clearances.

The MoPSW holds meetings of Maritime States Development Council (MSDC) and National Sagarmala Apex Committee (NSAC) involving the central line ministries and maritime States/UTs for close coordination with States/ UTs Governments for development of marine infrastructure.

The Department of Fisheries (DoF), Ministry of Fisheries, Animal Husbandry and Dairying, Government of India is also implementing Pradhan MantriMatsyaSampadaYojana (PMMSY) aimed at modernizing and strengthening the fisheries value chain. Under the PMMSY, financial assistance is provided by Govt. of India for creation and upgradation of fishing harbours, fish landing centres, dredging, cold chain and storage infrastructure, processing facilities and market linkages. In addition, the DoF, under the Fisheries & Aquaculture Infrastructure Development Fund (FIDF), provides concessional finance to the eligible entities including State Governments/UTs for the development of identified fisheries infrastructure. Such fisheries infrastructure projects are taken up on cost sharing basis with funding pattern as 60:40 between Centre and State. The DoF under the Blue Revolution Scheme, the FIDF and the PMMSY has approved 11 fishing harbour projects and 26 fish landing centre projects at a total cost of ₹1,658.97 crore in Tamil Nadu. The details are available at Annexure-1.

Annexure-1

1. **Details of Fishing Harbour (FH) and Fish Landing Centre (FLC) projects approved under PMMSY in Tamil Nadu:**

Sl. No.	Name of the project	Project cost (in ₹ crore)
1.	Modernization of Chennai Fishing Harbour	97.95
2.	Up-gradation of Pazhayar Fishing Harbour	26.26
3.	Maintenance Dredging of Colachel Fishing Harbour	4.94
4.	Development of Nettukuppam Fish Landing Centre	15.70
5.	Development of Thazankuppam Fish Landing Centre	3.92
6.	Development of Arangankuppam Fish Landing Centre	3.40
7.	Development of Goonankuppam Fish Landing Centre	3.40
	TOTAL	**155.57**

2. **Details of Fishing Harbour (FH) and Fish Landing Centre (FLC) projects approved under Blue Revolution in Tamil Nadu:**

Sl. No.	Name of the project	Project cost (in ₹ crore)
1.	Mookaiyur FH	113.90
2.	Kunthukal FLC	74.00
	TOTAL	**187.90**

3. **Details of Fishing Harbour projects approved under FIDF in Tamil Nadu:**

Sl. No.	Name of the Project	Project Cost (in ₹ crore)
1.	Tharangampadi in Nagapattinam	120.00
2.	ThiruvottriyurKuppam in Tiruvallur District	200.00
3.	Development of existing Fishing Harbour at Mudhunagar in Cuddalore	100.00
4.	Development of Fishing Harbour at Arcottuthurai in Nagapattinam District	150.00
5.	Azhagankuppam in Villupuram District	235.00

6.	Development of Fishing Harbour at Vellapallam in Nagapattinam District	100.00
7.	Expansion and Modernization of Thengapattinam Fishing Harbour in Kanyakumari District	253.00
	TOTAL	1158.00

4. **Details of the Fish Landing Centres approved under FIDF in Tamil Nadu**

Sl. No.	Name of the Project	Project Cost (In ₹ crore)
1.	Extension of T-Jetty at Tharuvaikulam in Thoothukudi District	10.00
2.	Construction of Fish Landing Centre at Mandapam (North) in Ramanathapuram District.	10.00
3.	Construction of Fish Landing Centre at Mandapam (South) at in Ramanathapuram District.	10.00
4.	Construction of Fish Landing Centre at Kottaipattinam, Pudukottai	3.05
5.	Construction of Fish Landing Centre at Vadakkamapattinam, Pudukottai	1.55
6.	Construction of Fish Landing Centre at Puthukudi	1.40
7.	Providing additional facilities to Fish Landing Centre at Portonovo-Annankovil at Cuddalore District	10.00
8.	Providing additional Infrastructure facilities to Fish Landing Centre at Mudasalodai Village at Cuddalore District	9.50
9.	Construction of Fish Landing Centre at Chandrapadi Village in Nagapattinum District.	10.00
10.	Construction of Fish Landing Centre at Vanagiri Village in Nagapattinum District.	8.00
11.	Construction of Fish Landing Centre Keezhathottam in Thanjavur	8.00
12.	Construction of Fish Landing Centre at Kellamundhal in Ramanathapuram District	10.00
13.	Construction of Fish Landing Centre at Aruvikarai Village in Tirunelveli District	10.00
14.	Establishment of fish landing centre at Sothikuppam and Rasapettai village in Cuddalore District	8.50
15.	Establishment of Fish Landing Centre at Mudhaliyarkuppam and Chettynagar Villages in Villupuram District	7.00

16.	Establishment of Fish landing centre at Chithiraipettai and Nanjalingampettai villages in Cuddalore District	7.50
17.	Establishment of Fish Landing Centre at Pudhukuppam and Anichankuppam Villages in Villupuram District	7.00
18.	Establishment of fish landing centre at Tsunami Nagar and Akkaraigori village in Cuddalore District	4.50
19.	Establishment of fish landing centre at Sonankuppam village in Cuddalore District	5.50
20.	Construction of Fish Landing Centre at Sattankuppam in Thiruvallur District.	8.00
21.	Construction of Fish Landing Centre at Sunnambukulam in Thiruvallur District.	8.00
TOTAL		**157.50**

*****